

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-519**  
IB-1571/ND/2019

**IN THE MATTER OF:**

M/s. IndiaBulls Consumer finance Ltd

....Applicant

V/s.

M/s. White Feather Hospitality Pvt. Ltd

....Respondent

**SECTION**

U/s 7 IBC

Order delivered on 05.07.2021

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

None present on behalf of petitioner. Last opportunity is given to the petitioner to move/pursue the application. No further adjournment will be granted on any ground. List the matter on **13.07.2021**.

A  
  
(K.K. VOHRA)  
MEMBER (T)

  
(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)

Chirag